



Honourable Shri Justice Ranjit Vasant Rao More

B.A.(Hons.), LL.M.

2006

Justice Ranjit Vasant Rao More was born on 4th November, 1959. He was enrolled as an Advocate on 15th September, 1983. He has been practicing in the High Court of Bombay for 22 years in Civil, Criminal, Service and Constitutional matters. He has specialized in Property and Criminal Laws. He has been Standing Counsel for the State Election Commission, Nashik Municipal Corporation, City Municipal Corporation, Pimpri, Chinchwad Municipal Corporation; a Penal Counsel of Maharashtra Public Service Commission and of State of Maharashtra. He also represented various District Central Co-operative Banks and Agriculture Market Committees. He was appointed as an Additional Judge of the Bombay High Court on September 8, 2006 and appointed as a permanent Judge on September 5, 2008.